

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942
WP(C) NO. 3844 OF 2020**

Petitioner:

Betsie Gladson, W/o Gladson, aged 48 years,
Palaparambil House, Edapally,
V.P.Marakkar Road, Ernakulam 682 024

By Adv.Latheesh Sebastian

Respondents:

1. Additional District Magistrate,
Ernakulam-682030
2. The Chief Town Planner,
Thiruvananthapuram-695001
3. Secretary, Koovappady Grama Panchayat,
Koovappady P.O, Ernakulam District-683544

By
Government Pleader Sri. Harish

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

WPC.3844/2020

: 2 :

ORDER

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Dated this the 23rd day of April, 2020

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/23.04.2020